

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION NO. 48

Dated Guwahati, the 14th June, 2021

Whereas, the Hon'ble Gauhati High Court vide Notification No. 35 dated 1st May, 2021, had issued certain guidelines and norms to be followed in the Gauhati High Court as well as in the Subordinate Courts;

Whereas, the Hon'ble Gauhati High Court vide Order No. 37 dated 9th May, 2021, had issued additional guidelines regarding restructuring of working strength of officers and staff in the Gauhati High Court;

Whereas, the Hon'ble Gauhati High Court vide Notification No. 38 dated 9th May, 2021, had issued guidelines for restricted entry of Lawyers in the Gauhati High Court;

And Whereas, the Hon'ble Gauhati High Court vide Notification No. 46 dated 29th May, 2021, had extended the norms and guidelines as specified in the above mentioned Notifications/Order upto 14.06.2021;

Now, taking into consideration the prevalent Covid-19 situation, Hon'ble the Gauhati High Court has been pleased to extend the norms and guidelines as specified in the above mentioned Notifications/Order for a period of 1 (one) week, with effect from 15th June, 2021 upto 21st June, 2021.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL I/C

Memo No.HC.III-06/2020/2414-2445/G, dated Guwahati the 14th June, 2021.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The District & Sessions Judge, _____, Assam. He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
6. The Principal Judge, Family Court, _____, Assam.
7. The Member, MACT, _____, Assam.
8. The Special Judge, Assam.
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam.
12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam.
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL I/C

Adm.
14.6.21